

- (xiv) Remittance of profits and dividends earned by foreign investors in the Zone is allowed freely after payment of taxes.
- (xv) Priority release of cement/steel and telephons/telex connections.

Amount Sanctioned to Jammu and Kashmir on Recommendation by Finance Commission

205. SHRI ABDUL RASHID KASULI : Will the Minister of FINANCE be pleased to state :

(a) total amount recommended by Finance Commission and actual amount sanctioned by his Ministry to the Jammu and Kashmir State Government for the current year to tide over its financial stringencies;

(b) whether more funds would be sanctioned in order to fulfil its already demarcated spheres of development works like

electricity projects, water supply scheme etc.; and

(c) the actual financial requisition made by the State Government to the Centre and reasons for not meeting it ?

THE MINISTER OF FINANCE (SHRI PRANAB MUKHERJEE) : (a) A statement is laid on the Table of the House.

(b) and (c) Central assistance of Rs. 234 70 crores is being provided to Jammu & Kashmir for executing the approved Plan outlay of Rs. 185 crores in the current year. The State Government had recently requested for further increase in their approved plan outlay by Rs. 30.31 crores for their Agriculture, Cooperation, Irrigation, Water Supply & Transport schemes etc. The matter was discussed between Chief Minister, J & K and the Deputy Chairman, Planning Commission and considering the resources position, it was agreed to allow the State Government to increase its Plan expenditure by upto Rs. 10 crores in the current year.

Statement

Amount recommended by Seventh Finance Commission and the amount sanctioned by the Finance Ministry to the Government of Jammu & Kashmir for the current year 1983-84.

(Rs. in crore)

	Amount recommended by F C	Amount released upto 31st January, 1984	Remarks
Grant in aid under Art 275(i) of the Constitution	39 08	39 08	—
Share of taxes	42.95 (B E)	34.33	Balance will be released on the basis of R E 1983-84.
Grant in lieu of Railway Passenger Fares Tax	0 17	0 14	—do—
Net interest liability			As usual it will be released in March, 1984 on the basis of figures certified by A G.
Grant for upgradation of standards of administration	10 73 (Balance left to be utilised by 31st March, 1984	5 36	The payment will depend on progress of expenditure on approved schemes. Fur- ther amount due, if any, will be paid by end of March, 1984